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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

On attaining the age of superannuation Mr. Anwer Hussain, S/o Mr. Farhat Hussian, Sr. Personal Assistant, posted in the Court of Sh. N. K. Malhotra, Ld. District Judge, Commercial Court-06, West District, Tis Hazari Courts, Delhi, shall retire from Government Service w.e.f. 30.06.2025 (AMN).

(Sanjay Garg-I)

Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi

06 JUN 2025

No. 36534-36590 /Estt.-1/PF/2025

Dated, Delhi the _____

Copy forwarded for information & necessary action to:-

1. O/o. all the Principal District & Sessions Judges, Delhi/New Delhi.
2. The Drawing and Disbursing Officer/Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts/ West District, Tis Hazari Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of Government accommodation.
3. The Concerned Pay & Accounts Office through the Concerned Accounts Branch, Central District, Tis Hazari Courts, Delhi/ West District, Tis Hazari Courts, Delhi.
4. The A.O (Judicial), Litigation & Vigilance Branch, Central District, Tis Hazari Courts, Delhi.
5. The A.O. (Judicial), Computer Branch, General Branch & Library Branch, Central District, T.H.C, Delhi.
6. The A.O.(Judicial), Establishment Seat/Promotion Cell/Posting & Transfer Seat/Seniority & Promotion/Leave Seat/Layers Seat/Service Book/Recruitment Cell/ACR Cell/Pay Bill/Pension Cell, Central District, Tis Hazari Courts, Delhi.
7. The A.O.(Judicial), Posting & Transfer Seat/Leave Seat/Service Book /Vigilance Branch/Pay Bill/Pension Cell/Computer Branch/ General Branch/ Library Branch, West District, Tis Hazari Courts, Delhi.
8. The Web-Site Committee, THC, Delhi.
9. All the PRO/APRO, Tis Hazari Courts/Rohini Courts/KKD Courts/PHC Courts/Saket Courts/Dwarka Courts, Delhi/New Delhi.
10. Dealing official, Misc Seat, Administration Branch-II, Central District, T.H.C, Delhi.
11. Hindi Section, Room No. 232, Tis Hazari Courts, Delhi.
12. Mr. Anwer Hussain, Sr. Personal Assistant, posted in the Court of Sh. N. K. Malhotra, Ld. District Judge, Commercial Court-06, West District, Tis Hazari Courts, Delhi, with the direction to start process regarding surrendering of Government Accommodation, if occupied.

(Dr. Suman Mahajan)

Administrative Officer (Judicial)
Administration Branch-I, Central District
O/o The Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi

06/06/25